

DIVISION BENCH

ITEM NO.127

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA NO.305/2021, IA NO.258/2022, IA NO.259/2022 & IA NO.260/2022
IN CP (IB) No.84/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 12th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INSIGHT COLLABORATIVE LOGISTICS PVT LTD V/S ANSH ENERGY SOLUTIONS PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sharique Ajmal, Proxy for : *For the Applicant/ Liquidator in all IAs*
Sh. Siddharth Shankar, Adv.

ORDER

- 1.** Ld. Proxy Counsel is present through VC on behalf of Sh. Siddharth Shankar, Ld. Counsel representing the Applicant/ Liquidator and states that the learned arguing counsel is not available today due to some medical emergency in his house, and therefore seeks a short adjournment.
- 2.** Let the matter be adjourned for 14th August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

12th July, 2024

Kavya Prakash Srivastava
(Stenographer)